

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.06.2019

ORDER NO. 129 of 2019

Hon'ble President is pleased to modify the sitting notified vide roster order no. 76/2019 for CESTAT, Hyderabad for the period from 08.7.2019 to 12.7.2019 as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. S. S. Garg, Member (Judicial) and Hon'ble Sh. P. V. Subba Rao, Member (Technical)	From 08.7.2019 to 12.7.2019	Customs, Excise and Service Tax Division Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order



(Bineesh Kumar K. S.)
Registrar

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Dy. Registrar

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.06.2019

ORDER NO. 130 of 2019

Hon'ble President is pleased to modify the roster order no. 124 of 2018 for CESTAT, Bangalore from **15/07/2019 to 26/07/2019** as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. S. S. Garg, Member (Judicial) and Hon'ble Sh. P. Anjani Kumar, Member (Technical)	From 15/07/2019 to 26/07/2019	Customs, Excise and Service Tax Division Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K. S.)
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17/06/19
Dy. Registrar

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.06.2019

ORDER NO. 131 of 2019

Hon'ble President is pleased to modify the sitting notified vide roster order no. 112/2018 for CESTAT, Chandigarh for the period from **15/07/2019 to 19/07/2019** as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ashok Jindal, Member (Judicial) and Hon'ble Sh. P. V. Subba Rao, Member (Technical)	From 15/07/2019 to 19/07/2019	Customs, Excise and Service Tax Division Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K. S.)

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Dy. Registrar

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.06.2019

ORDER NO. 132 of 2019

Hon'ble President is pleased to modify the roster order no. 78 of 2019 for CESTAT, Kolkata for the period **22/07/2019 to 26/07/2019** as follows:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. P. K. Choudhary, Member (Judicial) and Hon'ble Sh. P. V. Subba Rao, Member (Technical)	From 22/07/2019 to 26/07/2019	Custom, Excise and Service Tax Division Bench Matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K. S.)
Registrar

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